

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.08.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 86/2026 For Stay IA No. 1223/2026	S. Ravindhra Reddy & 5 Ors. Vs Silver Line Retreat Hotels Pvt Ltd & 10 Ors	Mr. Pawan Jhabakh	
2.	Comp App (AT) (CH) No. 87/2026	S. Ravindhra Reddy & 5 Ors. Vs Silver Line Retreat Hotels Pvt Ltd & 10 Ors	Mr. Pawan Jhabakh	
3.	Comp App (AT) (CH) (Ins) No. 406/2026 For Stay IA No. 1164/2026	Butta Automotive Pvt Ltd & 7 Ors. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 7 Ors.	Ms. Poornima Devi T	Mr. Y Suryanarayana For Caveator
4.	Comp App (AT) (CH) (Ins) No. 407/2026 For Stay IA No. 1165/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 13 Ors.	Mr. Ranghasayee NRG	Mr. Y Suryanarayana For Caveator
5.	Comp App (AT) (CH) (Ins) No. 409/2026 For Stay IA No. 1168/2026	Meridian Educational Society Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 14 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana For Caveator
6.	Comp App (AT) (CH) (Ins) No. 60/2026 To dispense with IA No. 406/2026 For Stay IA No. 407/2026	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	Ms. MS Elamathi
7.	Comp App (AT) (CH) (Ins) No. 400/2026 For Exemption IA No. 1147/2026 For Stay IA No. 1148 & 1149/2026 (Interim Order)	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr WITH	Ms. Arthi Fernandes	Ms. Aishwarya S Nathan For Caveator

8.	Comp App (AT) (CH) (Ins) No. 404/2026 For Stay IA No. 1155 & 1157/2026 For Exemption IA No. 1156/2026 (Interim Order)	Virgo Realtors Pvt Ltd Rep by it Suspended Director Vs Phoenix ARC Ltd & Anr.	Mr. TK Bhaskar	Ms. Aishwarya S Nathan For Caveator
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No. 1334 & 1335/2023 Part-Heard	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenaseenan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 601/2025 For Stay in Comp App (AT) (CH) (Ins) No. 217/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
11.	IA No. 799/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 282/2026 For Stay IA No. 798/2026	Kobo Biotech Ltd., Rep by its RP, Namrata Amol Randeri Vs The Deputy State Tax Officer & Anr.	Ms. MS Mano Ranjani	
12.	Comp App (AT) (CH) (Ins) No. 303/2026 For Stay IA No. 861/2026 Interim Injunction IA No. 862 & 863/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd WITH	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator
13.	Comp App (AT) (CH) (Ins) No. 304/2026 For Direction IA No. 864/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	TA (AT) No. 282/2021 (Comp App (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mar Jacob Thoomkuzhy & 9 Ors. WITH	UKCA & Partners	Dr. KS Ravichandran R5- R10
15.	TA (AT) No. 284/2021 (Comp App (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd&5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners R1, R6 Mr. Menon- R2-R5
16.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
17.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd & Anr	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
18.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms.K. Subbu Ranga Bharathi - R9 Ms. S Elambharathi R10
19.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. S Elambharathi R11

20.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Mr. Kingsly Solomon JR8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
21.	Comp App (AT) (CH) No. 93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
22.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. K. Subbu Ranga Bharathi- R11
23.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
24.	Comp App (AT) (CH) (Ins) No. 153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
25.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt Ltd & 3 Ors	Counsel on record designated as Senior Advocate	Ms. Neha Bhupathiraju R1 Mr. P Soma Shekar Reddy - R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
26.	Comp App (AT) (CH) (Ins) No. 443/2023	Nagarjuna Steel Pvt Ltd Vs Preca Solutions India Pvt Ltd	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
28.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024 (Interim Order)	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
29.	Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2 Mr. P Giridharan- For Intervenor
30.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman
31.	Comp App (AT) (CH) No. 34/2026 For Stay IA No. 418/2026	G Ravi Sankar & Anr Vs S Radhakrishnan & 2 Ors.	Mr. Menon	Dr. SV Rama Krishna R1 R2
32.	Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026 To Extend Stay IA No. 990/2026	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1 Mr.M Maharshi Viswaraj R2
B. Without Interim Order				
33.	Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 9 Ors WITH	Mr. Aslam Ahmed	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5

34.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 11 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
35.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr. Navaneethakrishnan R2 Ms. Lakshana Viravalli R3
36.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr. Navaneethakrishnan R2 Ms. Lakshana Viravalli R3
37.	Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Tax and Registration Dept. Rep by T Saravanakumar, Asst. Commissioner Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr, WITH	Mr. P Sathish	
38.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Steel & Allied Industries Ltd & 4 Ors WITH	Mr. P Sathish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
39.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. P Sathish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6-R8
40.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department, Rep by Deputy Commissioner (ST) (IV) Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
42.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024 (Interim Order)	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in